

National Company Law Tribunal

Allahabad Bench

CP NO. 117/ND/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE COMPANY: Netsky News Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Mr Naresh Kaushik	Director	Petitioner	[Signature]
2.				

CP NO.117/ND/2015

Sh. Naresh Kaushik, petitioner in person. Respondents are already exparte in this matter.

In the present matter a revised report/fresh comments of the ROC are still awaited, pursuant to the direction of this Court dated 09.11.2017. In view of clarification given by the petitioner about a third party company named as Neon, whose one of the respondent is stated to be Director/Employee. However, the revised report of ROC is not filed till date, therefore, the registry of this Tribunal is directed to issue a reminder to the O/o ROC by serving an advance copy of the relevant documents produced by Sh. Naresh Kaushik in his clarification.

Therefore, the case is fixed for filing reply. A copy of this order also be forwarded to the Ld. Central Government Standing Counsel Sh. Krishna Dev Vyas.

The matter to be listed on 23rd January, 2018.

Dated:19.12.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)

H.P. Chaturvedi,
Member (Judicial)